

**IN THE INCOME TAX APPELLATE TRIBUNAL
BANGALORE BENCHES "A", BANGALORE**

Before Shri Chandra Poojari, AM & Shri George George K, JM

ITA No.1212/Bang/2018 : Asst.Year 2014-2015

M/s.Maventic Innovative Solutions Private Limited No.503, 2 nd Floor, 60 Feet Road AECS Layout, Brookfields Bengaluru – 560 037. PAN : AAECM7803N.	v.	The Dy.Commissioner of Income-tax, Circle 4(1)(2) Bangalore.
(Appellant)		(Respondent)

ITA No.1090/Bang/2018 : Asst.Year 2014-2015

The Dy.Commissioner of Income- tax, Circle 4(1)(2) Bangalore.	v.	M/s.Maventic Innovative Solutions Private Limited No.503, 2 nd Floor, 60 Feet Road, AECS Layout, Brookfields Bengaluru – 560 037.
(Appellant)		(Respondent)

Revenue by : Ms.Neera Malhotra, CIT-DR

Assessee by : Smt.Suman Lunkar, CA

Date of Hearing : 05.01.2021	Date of Pronouncement : 05.01.2021
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ORDER

Per George George K, JM

These cross appeals at the instance of the assessee and Revenue are directed against CIT(A)'s order dated 20.02.2018. The relevant assessment year is 2014-2015.

2. At the time of hearing before us, the learned Counsel for the assessee has furnished a letter dated 22nd December, 2020, wherein it is stated that the assessee has opted for filing the application under Direct Tax Vivad Se Vishwas Act, for settlement of the dispute, and accordingly, prayed that the

appeal may be treated as withdrawn. Accordingly, we are of the view that no purpose would be served in keeping the appeals pending, since the present appeal has to be withdrawn by the assessee or Revenue, once the dispute is settled under the above said Act.

3. Accordingly, we dismiss the appeal of the assessee and Revenue. However, liberty is given to the assessee / Revenue to seek recall of this order, if it warrants so.

4. In the result, the appeals filed by the assessee and Revenue are dismissed.

Order pronounced on this 05th day of January, 2021.

Sd/-
(Chandra Poojari)
ACCOUNTANT MEMBER

Sd/-
(George George K)
JUDICIAL MEMBER

Bangalore; Dated : 05th January, 2021.
Devadas G*

Copy to :

1. The Appellant.
2. The Respondent.
3. The CIT(A)-9, Bangalore
4. The Pr.CIT-9, Bangalore.
5. The DR, ITAT, Bengaluru.
6. Guard File.

Asst.Registrar/ITAT, Bangalore